

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Execution Petition No. 04 of 2013 in Appeal No. 193 of 2011

Dated: 9th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Dakshin Haryana Bijli Nigam Ltd. Petitioner

Versus

DLF Utilities Ltd. & Anr. Respondent (s)

Counsel for the Petitioner(s) : Mr. Atul Nanda, Sr. Adv.
Mr. Suyash Guru
Mr. Rajat Brar

Counsel for the Respondent (s) : Mr. Manu Seshadri &
Ms. Naomi Chandra for R-1

ORDER

Learned counsel for the Respondent No.1 as well as other party wants some time to file reply. They are directed to file their respective reply latest by 19th August, 2013 and supply copy thereof on the other side.

Post the matter for hearing on **21st August, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
vt/rkt

(Justice M. Karpaga Vinayagam)
Chairperson